

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON
09-03-2023 (THURSDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

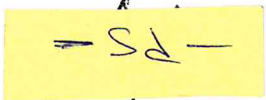
APPLICATION NUMBER : --
PETITION NUMBER : CP/6(CHE)2023
NAME OF THE PETITIONER : M/s.Ticketgoose.com India Private Limited
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 271(a) r/w 272 of CA, 2013

ORDER

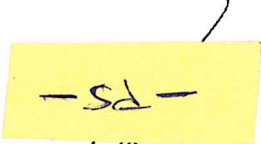
Ld. Counsel Mr.K.Vasudevan appears on behalf of the Petitioner.

Counsel for Petitioner states that the order dated 01.02.2023 has been complied,
statement of affairs of the Applicant Company has been rectified.

List the matter on 24.04.2023 for hearing.


AJAI DAS MEHROTRA
Member (Technical)

SS


SANJIV JAIN
Member (Judicial)